

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 262/MP/2017

Subject : Petition seeking amendment to the transmission license granted to the Petitioner vide order dated 9.5.2011, passed in Petition No.105 of 2010, for including the 2X400 kV bays and bus sectionalizer bays and part of 400/220 kV sub-station equipment at Raipur sub-station of PGCIL.

Date of Hearing : 18.9.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Petitioner : Jindal Power Limited

Respondents : Power Grid Corporation of India Limited and Others

Parties present : Shri Hemant Singh, Advocate, JPL
Shri Nishant Kumar, Advocate, JPL
Ms. Ankita Bafna, Advocate, JPL

Record of Proceedings

Learned counsel for the Petitioner submitted that the present petition has been filed for seeking amendment to the transmission licence granted by the Commission vide order dated 9.5.2011 in Petition No. 105 of 2010. Learned counsel further submitted that at the time of applying for transmission licence, the Petitioner inadvertently could not include the 2X400 kV bays and bus sectionalizer bays as part of 400/220 kV sub-station equipment at Raipur Sub-station of PGCIL. Subsequently, the Petitioner filed Petition No. 135/TT/2012 for approval of tariff for the period from 9.5.2011 to 31.3.2014 requesting the Commission to allow the tariff for the above 2 bays. However, the Commission vide order dated 18.12.2015 did not allow the transmission tariff of above two bays.

2. On a specific query of the Commission as to whether an appeal is pending before the Appellate Tribunal on the same issue, the Petitioner replied in affirmative and submitted that the appeal is limited to the existing licence assets.
3. None appeared on behalf of the respondents despite notice.
4. After hearing the learned counsel for the Petitioner, the Commission directed the Petitioner to place on record the copy of the appeal filed before the Appellate Tribunal on or before 5.10.2018.
5. Subject to the above, the Commission reserved order in the petition.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**